# CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH AT RANCHI

## <u>CP/20/2017</u> (Arising out of T.A. NO. 051/1/2016)

## <u>CORAM</u> <u>HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL)</u> <u>HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)</u>

#### **DATE OF ORDER 08.07.2019.**

Smt. Sagarika Das, wife of Dr. Pratap Kumar Jene, residing at 306, Shivalaya Apartment, Chandni Chowk, Kanke Road, Ranchi-834008 working as Staff Nurse, Central Institute of Psychiatry (CIP) kanke Ranchi-834006.

### **By Advocate : Ms. Ruby Pandey**

#### Versus

1Prof. Dr. Basudev Das, Administrative Officer, CIP Kanke, Ranchi-834006 and two others.

**By Advocate: Shri Amit Sinha** 

## ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.): The 1/c for respondents submitted that show cause has been filed on 10<sup>th</sup> January 2019 wherein it has been contended that the order passed by this Tribunal has been complied with. The arrear of salary (Pay and Allowances) amounting Rs.13,17,302/- (Thirteen Lakhs Seventeen thousand Three hundred two has already been paid by the department and the same has been paid in the account of applicant in Bank of Baroda through RTGS via PFMS in the month of July 2018. It has been further contended by the 1/c for respondents that the period of absence of applicant from 15.01.2012 to

25.11.2013 has been regularized vide order no. 285 dated 04.01.2018 and order no. 159 dated 14.03.2018 (Annexure R/1 & R/20 as such respondents have fully complied with the order of this Tribunal therefore he prays for dropping the contempt petition. However, he further submitted that if the applicant has any grievance with respect to calculation of amount for the period of his absence, he may approach the office/respondents for recalculation/re-examine the same.

We are satisfied that sufficient compliance has been done by the respondents hence the contempt petition is dropped. Notices are discharged. It is open for the applicant that if he has any grievance, he may approach the office/respondents for redressal of his grievance.

(Dinesh Sharma) Member (Admn.) (Jayesh V. Bhairavia) Member (Judl.)

mks